

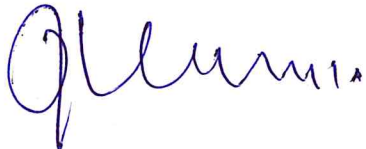
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

26 27

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/07/2017 AT 02.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CA/ 1/2016
NAME OF THE PETITIONER(S) : Purushothaman Mooliyil Payyan
UNDER SECTION : 441

S.No.	Name (in Capital)	Represented by	Signature
	R. KANNAN	Practising Company Secretary	

ORDER

Counsel for Petitioner present and prayed three weeks' time for making submission. Put up on 10.08.2017 at 10.30 A.M.



(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)